

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court Of Judicature At Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.42521/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.42519/2022-EXEMPTION FROM FILING O.T.)

Date : 01-04-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
Mr. Sudeepta Kumar Pal, Adv.
Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Ms. Preetika Dwivedi, AOR
Mr. Rahul Raj Mishra, Adv.

Mr. Vikas Singh, Sr. Adv.
Mr. Himanshu Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in six weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)